

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:1046
ANSWERED ON:28.11.2014
PORTA CABINS UNDER MPLADS FUND
Kumar Shri Kunwar Sarvesh

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the Government proposes to set up porta cabins under the MPLADS funds for operating grocery and consumer stores on public land by co-operative societies and disabled persons;
- (b) if so, the details thereof; and
- (c) the details of Members of Parliament who have accorded their consensus to sanction the MPLADS fund for the said purposes?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION,
MINISTER OF STATE FOR MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE FOR MINISTRY OF OVERSEAS
INDIAN AFFAIRS [GENERAL (Dr.) V.K. SINGH (Retd.)]

(a) & (b): Movable and non-durable assets are not allowed under Members of Parliament Local Area Development Scheme (MPLADS). Commercial activities are also not allowed under MPLADS. There is no proposal for permitting porta cabins under MPLADS.

(c): Does not arise.